

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.No.332/KB/2010

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05th January 2018, 10.30 A.M

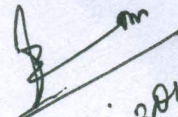
Name of the Company		Axis Infracon Pvt.Ltd & Anr.-Versus- Padam Mercantile Pvt.Ltd & Ors	
Under Section		397/398	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Mrs. Manju Agarwal, Adv } For Gopal Sarda
2. Mr. Bajrang Mandot, Adv } Applicant in
I.A.No. 384 of 2017

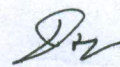
Bajrang Mandot
Advocate
05/01/2018

1. ABHRAJIT MITRA, ~~Adv.~~ SR. Adv.
2. REETOBROTO KR. MITRA, Adv.
3. ARITRA BASU, Adv.
4. SANJIV KUMAR TRIVEDI, Adv.

for the
Petitioners.


S. Pt. 2018.

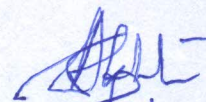
1. Mr D. N. Sharma Advocate for r- G.


5/1/18

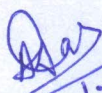
1. Mr. Asindam Baurjee }
2. Mr. Abhishek Haldar } for Worker
3. Mr. Abhishek Jain } Union

Abhishek Jain
5/1/2018.

1. Akhilesh Shrivastava }
2. S. M. Akhtar } R/A & R/H


5/1/2018

1. Mr. Pramod Kr. Ray, Adv. }
Mrs. Aditya Kanodia, Adv } for R/A
Mrs. S. Sankar. Adv }
Mr. A. Dan Adv }
Mrs. S. Ghosh. Adv }


5/1/2018

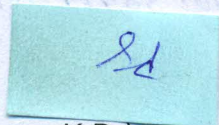
P.T.O.

ORDER

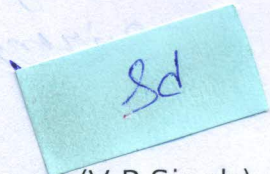
Ld. Counsel for the petitioners, the respondent nos. 1, 4, 5 and 6, Ld. Counsel for Gopal Sarada, applicant in I.A. No. 384/KB/2017 and Ld. Counsel on behalf of workers union is present.

Heard the arguments of Ld. Counsel of R-1. Arguments could not be concluded.

List it on 08/01/2018 for remaining arguments.



(Jinan K.R.)
Member (J)



(V.P. Singh)
Member (J)